

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9883 –JK (LD) of 2025

DATED:- 12 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/08/2025

Dated:- 12 - 08 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 9883 - JK(LD) of 2025 dated 12.08.2025.

Sr. No.	CASE No. /Title	OIC
1.	OA No. 575/2025 titled Mir Altaf Ahmad and another Vs The Union Territory of J&K and others.	Sh. Mohib Ali Bukhari, Under Secretary R&B Department.
2.	OA No. 506/2025 titled Bashir-ul-Haq Vs Union Territory of Jammu and Kashmir and others.	Sh. Hamid Hameed, Under Secretary to the Government, R&B Department.
3	OA No. 476/2025 titled Subash Kumar Vs Union Territory of Jammu and Kashmir and others.	Mr. Manoj Kumar TO to Chief Engineer, R&B Zone Jammu.
4	LPA No.195/2024 c/w LPA No. 97/ 2024 titled Suresh Kumar Rekhi VS Atal Dullo & Ors.	Sh. Neerja Anand, Company Secretary, J&K PCC.

Neerja Anand

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